

रहने से खरीफ की फसल तैयार नहीं हो सकी है। कनेक गांवों में होकर वर्षा का पानी 29 जून से अब तक बह रहा है। गांव के मजदूर जहां गांवों में पानी भरा हुआ है बेकार बैठे हैं। बहुत से किसानों का, घर में भरा अनाज ब भूसा नष्ट हो गया है। पशुओं और आदिमियों में बीमारी फैलना प्रारंभ हो गया है। जनता प्रसाधारण रूप से बेचैन है। प्रदेश की सरकार द्वारा प्राप्त सहायता अपर्याप्त है। टूटे हुए मकान वालों को आर्थिक सहायता की आवश्यकता है। लगान, आबपाशी और कर्जा वसूली रोक कर माफ किये जाने की आवश्यकता है। जहां से पानी निकलना संभव है वहां से पानी निकलवाने की आवश्यकता है। बीमारियों के रोकने की अद्वितीय व्यवस्था होनी चाहिए। फसल तैयार करने की किसानों को सहायता दी जानी चाहिए। केन्द्रीय सरकार द्वारा विशेष ध्यान दिये बिना मथुरा जिले की समस्या हल होना असंभव है: अतः सरकार से प्रार्थना है शीघ्र ध्यान देकर मथुरा जिले की आर्थिक सहायता की व्यवस्था करे। केन्द्रीय सरकार बाढ़ नियंत्रण कार्य एवं उससे हुए नुकसान की क्षतिपूर्ति के लिए अधिक धन की व्यवस्था करे।

(viii) FAST BY FIVE KARNATAKA M.L.A.S FOR SETTLEMENT OF KARNATAKA-MAHARASHTRA BORDER DISPUTE.

PROF. MADHU DANDAVATE (Rajapur): Sir, Five Members of the Karnataka Legislative Assembly belonging to the 'Maharashtra Ekikaran Samiti' have started an indefinite fast in Bombay in support of their demand that the Union Government should settle the long pending Karnataka-Maharashtra Border dispute in a just and amicable manner and on the basis of well-defined principles, taking into account the wishes of the people democratically-expressed.

In the Fifth Lok Sabha, the Government led by Mrs. Indira Gandhi had assured that the border dispute would be settled prior to the elections to the Sixth Lok Sabha.

Under the Janata Government, the Union Home Minister had already fixed a meeting of the Chief Ministers of Karnataka and Maharashtra to settle the dispute; but in the meantime the Government fell.

The present Government has also assured to settle the dispute.

I, therefore, urge upon the Government to take expeditious steps to settle the Karnataka-Maharashtra border dispute pending for about 25 years so that a source of tension between the two States is ended, and people from the border areas are encouraged to join the nation's mainstream of political life.

(ix) NON-AVAILABILITY OF WAGONS FOR BOOKING OF TEA FROM DISTRICT OF CACHAR TO VARIOUS PARTS OF THE COUNTRY

SHRI SONTOSH MOHAN DEV (Silchar): For the last four months, in spite of repeated requests to the N.F. Railway authorities and the Railway Board, the Tea industry in Cachar could not move their finished tea to various Tea Auction Centres and to other buyers of the country. This has created serious financial crisis in the Tea Industry of Cachar and about 5 lakhs tea garden labourers are not getting their wages regularly because of the non-availability of funds from Banks by the Industry people for non-booking of Tea. May I request the Railway Minister to look into the matter and take immediate steps so that sufficient number of tea fit wagons are made available to the intending despatchers in the various Railway stations of Cachar district? Unless this is done, this will create serious labour unrest in the district of Cachar.